

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI B. V. WAGH**  
**COURT 56 ADDL. SESSIONS JUDGE**  
**CRIMINAL CAUSE LIST DATED 17.07.2020**

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	A.B.A. 356/2020	Balkrishna Jamnalal Vyas V/s. Mahim P. Stn.	Hearing	Adv. Subhash Menon.	
2	Cr. B.A.722/2020	Farooq Shaikh Nabi Shaikh V/s. Dharavi P. Stn.		Adv. R. T. Jagasia.	
3	Cr. B.A.752/2020	Rahul Ramesh Kunchikunde V/s. Dharavi P. Stn.		Adv. Samyak Gimekar.	
4	A.B.A.740/2020	Manoj Kumar Shrivastava V/s. Shivaji Park P. Stn.		Adv. Kamlesh Mishra.	
5	A.B.A.741/2020	Subhash Ramesh Aalekar V/s. Shivaji Park P. Stn.		Adv. Kamlesh Mishra.	
6	A.B.A.764/2020	Pechimittu Polani Ramaiya @ Muthu @ Langada Muthu V/s. Shahu Nagar P. Stn.		Adv. Dhanashree Lad.	
7	AB.A.476/2020	Pankaj Shantilal Sisodia V/s. Dharavi P. Stn.	Reply	Adv. Vinod Chouhan.	
8	A.B.A.483/2020	Dattaram Tukaram Shinde V/s. Mahim P. Stn.		Adv. Prachita Vare	

9	Cr. B.A.1573/2020	Milind Hanumant Kamble V/s. Dharavi P Stn.		Adv. Sharad Raut	
10	Cr. B.A.1372/2020	Abbufahad Abbas SK V/s. Dharavi P Stn.			
11	Cr. B.A.1604/2020	Abdul Rehman Abdul Jabbar Shaikh V/s. Dharavi P Stn.		Adv. Amrish Salunkhe.	
12	Cr. B.A.1615/2020	Samir Mohd. Ahmed Shaikh V/s. Dharavi P Stn.		Adv. Samyak Gimekar.	

Sheristedar, C.R.No.56.